

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 10.01.2020										
S L . N O .	C.A.N o.	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Docum ent	Deali ng Secti on	Se at
1	2806/ 2020	10.01.2 020	WP (C) - 18381/ 2016	S. MOHANTY	GENE RAL		PetitionAnne xure,		WRIT BRANC H-6	(Se at No- 36)
2	2807/ 2020	10.01.2 020	OJC- 9295/1 996	U. P. BAG	GENE RAL		Order Dtd. 1996-09-09		WRIT BRANC H-6	(Se at No- 24)
3	2808/ 2020	10.01.2 020	WP (C) - 25789/ 2019	D. K. MAHALICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09		WRIT BRANC H-1	(Se at No- 1)
4	2809/ 2020	10.01.2 020	ABLAPL - 18918/ 2019	HIMANSHU SEKHAR BHOL	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 1)
5	2810/ 2020	10.01.2 020	ABLAPL - 18791/ 2019	H. K. BHOL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 1)
6	2811/ 2020	10.01.2 020	WP (C) - 2552/2 004	H.K.DASH	GENE RAL		Order Dtd. 2019-12-24			(Se at No- 1)
7	2812/ 2020	10.01.2 020	ABLAPL - 18772/ 2019	H. K. BHOL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 1)
8	2813/ 2020	10.01.2 020	CRLMP- 183/20 17	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-07			(Se at No- 1)
9	2814/ 2020	10.01.2 020	WP (C) - 29615/ 2019	M/S BASUDEV BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-08			(Se at No- 1)

10	2815/ 2020	10.01.2 020	WP (C) - 29308/ 2019	UJJWALA PRASAD BAG	C.O.	COURT NO. 22	Order Dtd. 2020-01-07		WRIT BRANC H-1	(Se at No- 31)
11	2816/ 2020	10.01.2 020	WP (C) - 9300/2 008	NIRANJAN ROUT	GENE RAL		Order Dtd. 2019-09-12			(Se at No- 31)
12	2817/ 2020	10.01.2 020	CRLMC- 3374/2 019	B. BEHERA	C.O.	COURT NO. 3	Order Dtd. 2020-01-03			(Se at No- 31)
13	2818/ 2020	10.01.2 020	WP (C) - 28182/ 2019	R. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-08			(Se at No- 31)
14	2819/ 2020	10.01.2 020	WP (C) - 28507/ 2019	SANTOSH KUMAR BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-01-08			(Se at No- 31)
15	2820/ 2020	10.01.2 020	CRLMP- 1829/2 019	SUVENDU BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
16	2821/ 2020	10.01.2 020	CRLMP- 1829/2 019	JYOTI PRAKASH KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
17	2822/ 2020	10.01.2 020	CRLMP- 1852/2 019	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
18	2823/ 2020	10.01.2 020	CRLMP- 1160/2 019	M/S. JAYAKR ISHNA MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2020-01-09			(Se at No- 31)
19	2824/ 2020	10.01.2 020	WP (C) - 28606/ 2019	S. K. TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
20	2825/ 2020	10.01.2 020	ABLAPL - 18900/ 2019	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 31)
21	2826/ 2020	10.01.2 020	CRLMP- 4/2020	S. K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
22	2827/ 2020	10.01.2 020	ABLAPL - 18710/ 2019	SAILENDRA BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No-

			2019							31)
23	2828/ 2020	10.01.2 020	CRLA- 11/202 0	MANOJ BIHARI DAS	C.O.	COURT NO. 23	Order Dtd. 2020-01-09			(Se at No- 31)
24	2829/ 2020	10.01.2 020	ABLAPL - 18815/ 2019	R K MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
25	2830/ 2020	10.01.2 020	BLAPL- 10555/ 2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2020-01-09			(Se at No- 31)
26	2831/ 2020	10.01.2 020	ABLAPL - 18801/ 2019	G R JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
27	2832/ 2020	10.01.2 020	BLAPL- 10556/ 2019	NANDA KISHORE ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-01-09			(Se at No- 31)
28	2833/ 2020	10.01.2 020	ABLAPL - 16660/ 2019	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 31)
29	2834/ 2020	10.01.2 020	ABLAPL - 18809/ 2019	MONIKA SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
30	2835/ 2020	10.01.2 020	ABLAPL - 16660/ 2019	L. N. PATEL	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 31)
31	2836/ 2020	10.01.2 020	ABLAPL - 18819/ 2019	MAHES DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
32	2837/ 2020	10.01.2 020	BLAPL- 10561/ 2019	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2020-01-09			(Se at No- 31)
33	2838/ 2020	10.01.2 020	ABLAPL - 18810/ 2019	MONIKA SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
34	2839/ 2020	10.01.2 020	ABLAPL - 18743/ 2019	P K MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
35	2840/ 2020	10.01.2 020	ABLAPL -	A K MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at

			18826/ 2019			OLD				No- 31)
36	2841/ 2020	10.01.2 020	ABLAPL - 18758/ 2019	A K MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
37	2842/ 2020	10.01.2 020	ABLAPL - 18759/ 2019	SACHINDRA KANHAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
38	2843/ 2020	10.01.2 020	ABLAPL - 18827/ 2019	A P SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
39	2844/ 2020	10.01.2 020	ABLAPL - 18828/ 2019	A P SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
40	2845/ 2020	10.01.2 020	ABLAPL - 18714/ 2019	P BEURA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 31)
41	2846/ 2020	10.01.2 020	BLAPL- 10568/ 2019	CHINTU SAMAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-09			(Se at No- 31)
42	2847/ 2020	10.01.2 020	ABLAPL - 18797/ 2019	ANIL SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
43	2848/ 2020	10.01.2 020	ABLAPL - 18796/ 2019	P K JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
44	2849/ 2020	10.01.2 020	ABLAPL - 18582/ 2019	S. K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 31)
45	2850/ 2020	10.01.2 020	ABLAPL - 18795/ 2019	C R NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
46	2851/ 2020	10.01.2 020	ABLAPL - 18793/ 2019	S J MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 31)
47	2852/ 2020	10.01.2 020	CONTC- 209/20 19	P K DASH	GENE RAL		Order Dtd. 2019-02-27		CONTE MPT	(Se at No- 1)
48	2853/ 2020	10.01.2	BLAPL-	P. B.	C.O.	COURT	Order Dtd.			(Se

	2020	020	10573/ 2019	SENAPATI		NO. 23	2020-01-09			at No- 1)
49	2854/ 2020	10.01.2 020	WP (C) - 18496/ 2018	P K DASH	GENE RAL		Order Dtd. 2019-01-29		WRIT BRANC H-4	(Se at No- 27)
50	2855/ 2020	10.01.2 020	WP (C) - 18496/ 2018	P K DASH	GENE RAL		Order Dtd. 5000-01-01		WRIT BRANC H-4	(Se at No- 27)
51	2856/ 2020	10.01.2 020	ABLAPL - 18794/ 2019	S J MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
52	2857/ 2020	10.01.2 020	BLAPL- 10580/ 2019	DEEPAK KUMAR DAS	C.O.	COURT NO. 23	Order Dtd. 2020-01-09			(Se at No- 27)
53	2858/ 2020	10.01.2 020	BLAPL- 10586/ 2019	P. B. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2020-01-09			(Se at No- 27)
54	2859/ 2020	10.01.2 020	ABLAPL - 18766/ 2019	DILLIP KUMAR JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
55	2860/ 2020	10.01.2 020	CRLMC- 3208/2 019	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No- 27)
56	2861/ 2020	10.01.2 020	ABLAPL - 18785/ 2019	BRUNDABAN NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
57	2862/ 2020	10.01.2 020	CRLMC- 69/202 0	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 27)
58	2863/ 2020	10.01.2 020	ABLAPL - 18780/ 2019	G C SWAIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
59	2864/ 2020	10.01.2 020	CRLMC- 3342/2 019	M/S. R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No- 27)
60	2865/ 2020	10.01.2 020	ABLAPL - 18779/ 2019	S K MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)

61	2866/ 2020	10.01.2 020	WP (C) - 19275/ 2019	S.K.ROUT	GENE RAL		Order Dtd. 2019-12-03			(Se at No- 27)
62	2867/ 2020	10.01.2 020	ABLAPL - 18778/ 2019	P R MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
63	2868/ 2020	10.01.2 020	CRLMC- 3230/2 019	S. K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2020-01-02			(Se at No- 27)
64	2869/ 2020	10.01.2 020	ABLAPL - 18820/ 2019	TRILOCHAN BAG	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
65	2870/ 2020	10.01.2 020	ABLAPL - 18775/ 2019	U PATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
66	2871/ 2020	10.01.2 020	ABLAPL - 18821/ 2019	TRILOCHAN BAG	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
67	2872/ 2020	10.01.2 020	ABLAPL - 18734/ 2019	PRADIPTA BEURA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 27)
68	2873/ 2020	10.01.2 020	ABLAPL - 18927/ 2019	ASHOK KUMAR RANA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 27)
69	2874/ 2020	10.01.2 020	ABLAPL - 18922/ 2019	RAKESH KUMAR MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 27)
70	2875/ 2020	10.01.2 020	ABLAPL - 18921/ 2019	N. C. SINHA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 27)
71	2876/ 2020	10.01.2 020	ABLAPL - 18920/ 2019	CHINTU SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 27)
72	2877/ 2020	10.01.2 020	ABLAPL - 18919/ 2019	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 27)
73	2878/ 2020	10.01.2 020	ABLAPL - 18903/ 2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 27)

			2019						27)
74	2879/ 2020	10.01.2 020	ABLAPL - 18915/ 2019	K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
75	2880/ 2020	10.01.2 020	ABLAPL - 18913/ 2019	JANMEJAY PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
76	2881/ 2020	10.01.2 020	ABLAPL - 18912/ 2019	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
77	2882/ 2020	10.01.2 020	ABLAPL - 18907/ 2019	BIKRAM KESHARI BAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
78	2883/ 2020	10.01.2 020	ABLAPL - 18906/ 2019	BISWANATH BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
79	2884/ 2020	10.01.2 020	ABLAPL - 18905/ 2019	S. R. PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
80	2885/ 2020	10.01.2 020	ABLAPL - 18902/ 2019	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
81	2886/ 2020	10.01.2 020	ABLAPL - 18901/ 2019	S. R. KARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
82	2887/ 2020	10.01.2 020	ABLAPL - 18899/ 2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
83	2888/ 2020	10.01.2 020	ABLAPL - 18896/ 2019	R. R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 27)
84	2889/ 2020	10.01.2 020	ABLAPL - 18774/ 2019	B DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09		(Se at No- 27)
85	2890/ 2020	10.01.2 020	ABLAPL - 18771/ 2019	SARAT DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09		(Se at No- 27)
86	2891/ 2020	10.01.2 020	ABLAPL -	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at

			18893/ 2019							No- 27)
87	2892/ 2020	10.01.2 020	ABLAPL - 18807/ 2019	SUBHASISH BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
88	2893/ 2020	10.01.2 020	ABLAPL - 18770/ 2019	N K ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
89	2894/ 2020	10.01.2 020	ABLAPL - 18806/ 2019	B. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
90	2895/ 2020	10.01.2 020	ABLAPL - 18769/ 2019	N K ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
91	2896/ 2020	10.01.2 020	ABLAPL - 18803/ 2019	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
92	2897/ 2020	10.01.2 020	ABLAPL - 18802/ 2019	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
93	2898/ 2020	10.01.2 020	ABLAPL - 18800/ 2019	A. K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
94	2899/ 2020	10.01.2 020	ABLAPL - 18768/ 2019	S R PATTNAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
95	2900/ 2020	10.01.2 020	ABLAPL - 18798/ 2019	JAGANNATH KAMILA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
96	2901/ 2020	10.01.2 020	ABLAPL - 18767/ 2019	S K MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
97	2902/ 2020	10.01.2 020	ABLAPL - 18799/ 2019	SACHINDRA KANHAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
98	2903/ 2020	10.01.2 020	ABLAPL - 18757/ 2019	CHINTU SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
99	2904/ 2020	10.01.2 020	ABLAPL - 18757/ 2019	H K DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)

	2020	020	- 18763/ 2019			NO. 9 OLD	2020-01-09			at No- 27)
10	2905/ 0 2020	10.01.2 020	ABLAPL - 18762/ 2019	PRASANJIT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
10	2906/ 1 2020	10.01.2 020	ABLAPL - 18761/ 2019	A KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
10	2907/ 2 2020	10.01.2 020	ABLAPL - 18760/ 2019	PRASANJIT BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
10	2908/ 3 2020	10.01.2 020	ABLAPL - 18757/ 2019	U. PATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
10	2909/ 4 2020	10.01.2 020	ABLAPL - 17058/ 2019	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 27)
10	2910/ 5 2020	10.01.2 020	ABLAPL - 15820/ 2019	J BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 27)
10	2911/ 6 2020	10.01.2 020	ABLAPL - 18599/ 2019	R K MISHRAA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 27)
10	2912/ 7 2020	10.01.2 020	WP (C) - 9410/2 009	SANTOSH SETHI	GENE RAL		Order Dtd. 2019-12-04			(Se at No- 27)
10	2913/ 8 2020	10.01.2 020	ABLAPL - 18818/ 2019	M N MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
10	2914/ 9 2020	10.01.2 020	WP (C) - 9410/2 009	SANTOSH SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
11	2915/ 0 2020	10.01.2 020	ABLAPL - 16701/ 2019	A PATTNAIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-07			(Se at No- 27)
11	2916/ 1 2020	10.01.2 020	ABLAPL - 18812/ 2019	R R DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)

11	2917/ 2 2020	10.01.2 020	ABLAPL - 18808/ 2019	SAMIR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
11	2918/ 3 2020	10.01.2 020	WP (C) - 9410/2 009	SAMIR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
11	2919/ 4 2020	10.01.2 020	CRLREV - 613/20 16	D NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-01-03			(Se at No- 27)
11	2920/ 5 2020	10.01.2 020	ABLAPL - 18936/ 2019	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 27)
11	2921/ 6 2020	10.01.2 020	ABLAPL - 18932/ 2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 27)
11	2922/ 7 2020	10.01.2 020	CRLMP- 954/20 19	A.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-01-07			(Se at No- 27)
11	2923/ 8 2020	10.01.2 020	CRLMP- 1134/2 018	R M NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 27)
11	2924/ 9 2020	10.01.2 020	CRLMP- 1459/2 019	B MANSINGH	C.O.	COURT NO. 17	Order Dtd. 2020-01-09			(Se at No- 27)
12	2925/ 0 2020	10.01.2 020	WP (C) - 27371/ 2019	JAYADEV BHOI	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 27)
12	2926/ 1 2020	10.01.2 020	WP (C) - 7973/2 019	P N NAYAK	C.O.	DR (J)	Order Dtd. 2020-01-09			(Se at No- 27)
12	2927/ 2 2020	10.01.2 020	WP (C) - 28641/ 2019	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 27)
12	2928/ 3 2020	10.01.2 020	WP (C) - 427/20 20	A K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-09		WRIT BRANC H-4	(Se at No- 46)
12	2929/ 4 2020	10.01.2 020	ABLAPL - 18606/ 2019	BISWARANJA N DALAI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 27)

			2019						46)
12	2930/ 2020	10.01.2 020	ABLAPL - 18650/ 2019	B. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Se at No- 46)
12	2931/ 2020	10.01.2 020	WP (C) - 10521/ 2018	R DAS	C.O.	COURT NO. 9	Order Dtd. 2020-01-09		(Se at No- 46)
12	2932/ 2020	10.01.2 020	ABLAPL - 15886/ 2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-03		(Se at No- 46)
12	2933/ 2020	10.01.2 020	WP (C) - 3367/2 013	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2019-12-11		(Se at No- 46)
12	2934/ 2020	10.01.2 020	ABLAPL - 18608/ 2019	BISWARANJA N DALAI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Se at No- 46)
13	2935/ 2020	10.01.2 020	ABLAPL - 18607/ 2019	BISWARANJA N DALAI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Se at No- 46)
13	2936/ 2020	10.01.2 020	WP (C) - 14007/ 2014	SARADA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-03		(Se at No- 46)
13	2937/ 2020	10.01.2 020	ABLAPL - 18584/ 2019	S. K. SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07		(Se at No- 46)
13	2938/ 2020	10.01.2 020	WP (C) - 26295/ 2019	A K PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09		(Se at No- 46)
13	2939/ 2020	10.01.2 020	WP (C) - 26297/ 2019	A K PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09		(Se at No- 46)
13	2940/ 2020	10.01.2 020	WP (C) - 26299/ 2019	A K PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09		(Se at No- 46)
13	2941/ 2020	10.01.2 020	WP (C) - 11705/ 2019	YASHOBANT DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-09	WRIT BRANC H (DIVI SION BENCH	(Se at No- 114)

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13	2942/ 7 2020	10.01.2 020	WP (C) - 8338/2 019	M/S.SK.KAL IMUDDIN	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 114)
13	2943/ 8 2020	10.01.2 020	WP (C) - 14570/ 2019	P. R. SWAIN	C.O.	COURT NO. 24	Order Dtd. 2020-01-09			(Se at No- 114)
13	2944/ 9 2020	10.01.2 020	WP (C) - 21725/ 2019	B. N. SATAPATHY	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 114)
14	2945/ 0 2020	10.01.2 020	WP (C) - 21766/ 2019	S. ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-01-09		WRIT BRANC H-3	(Se at No- 14)
14	2946/ 1 2020	10.01.2 020	WP (C) - 23036/ 2019	SUBRAT KUMAR NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-01-09		WRIT BRANC H-4	(Se at No- 38)
14	2947/ 2 2020	10.01.2 020	WP (C) - 24338/ 2019	GANESWAR JAYASINGH	C.O.	COURT NO. 24	Order Dtd. 2020-01-09		WRIT BRANC H-1	(Se at No- 30)
14	2948/ 3 2020	10.01.2 020	WP (C) - 24722/ 2019	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-01-09		WRIT BRANC H-5	(Se at No- 22)
14	2949/ 4 2020	10.01.2 020	WP (C) - 24726/ 2019	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 22)
14	2950/ 5 2020	10.01.2 020	WP (C) - 29271/ 2011	A. K. SWAIN	GENE RAL		Order Dtd. 2011-11-17		WRIT BRANC H-7	(Se at No- 48)
14	2951/ 6 2020	10.01.2 020	WP (C) - 26862/ 2019	B C PRADHAN	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No- 48)
14	2952/ 7 2020	10.01.2 020	WP (C) - 24726/ 2019	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 48)
14	2953/ 8 2020	10.01.2 020	WP (C) - 27452/ 2019	A B MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No-

										48)
14	2954/2020	10.01.2020	WP (C) - 27246/2019	P. K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-01-09		WRIT BRANCH-1	(Seat No-3)
15	2955/2020	10.01.2020	WP (C) - 28129/2019	ANIL SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-01-09			(Seat No-3)
15	2956/2020	10.01.2020	WP (C) - 27545/2019	S K RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Seat No-3)
15	2957/2020	10.01.2020	WP (C) - 27550/2019	S K RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Seat No-3)
15	2958/2020	10.01.2020	WP (C) - 23051/2019	A. K. MISHRA	C.O.	COURT NO. 24	Order Dtd. 2020-01-08			(Seat No-3)
15	2959/2020	10.01.2020	WP (C) - 27880/2019	R K MOHABHOI	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Seat No-3)
15	2960/2020	10.01.2020	WP (C) - 28110/2019	G C JENA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Seat No-3)
15	2961/2020	10.01.2020	WP (C) - 28238/2019	P. K. DASH	C.O.	COURT NO. 24	Order Dtd. 2020-01-09			(Seat No-3)
15	2962/2020	10.01.2020	WP (C) - 28148/2019	G C JENA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Seat No-3)
15	2963/2020	10.01.2020	ARBA-52/2018	B. K. LENKA	C.O.	DR (J)	Order Dtd. 2020-01-09		M.J.C	(Seat No-2)
15	2964/2020	10.01.2020	WP (C) - 28164/2019	G C JENA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Seat No-2)
16	2965/2020	10.01.2020	CMP-1237/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANCH-5	(Seat No-22)
16	2966/2020	10.01.2020	CMP-1436/2	P. K. DAS	C.O.	COURT NO.	Order Dtd. 2020-01-09			(Seat No-22)

			019			24				No-22)
16	2967/2020	10.01.2020	WP (C) - 28169/2019	G C JENA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-22)
16	2968/3020	10.01.2020	WP (C) - 28468/2019	S K SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-22)
16	2969/4020	10.01.2020	WP (C) - 28469/2019	S K SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-22)
16	2970/5020	10.01.2020	WP (C) - 28481/2019	G C JENA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-22)
16	2971/6020	10.01.2020	WP (C) - 28484/2019	G C JENA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-22)
16	2972/7020	10.01.2020	WP (C) - 28900/2019	J KAMILA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-22)
16	2973/8020	10.01.2020	WP (C) - 28906/2019	J KAMILA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-22)
16	2974/9020	10.01.2020	WP (C) - 28907/2019	J KAMILA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-22)
17	2975/0020	10.01.2020	WP (C) - 26053/2019	A B MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No-22)
17	2976/1020	10.01.2020	WP (C) - 344/2020	P N BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-22)
17	2977/2020	10.01.2020	WP (C) - 28754/2019	P C DAS	C.O.	COURT NO. 8	Order Dtd. 2020-01-09		WRIT BRANCH-3	(Se at No-33)
17	2978/3020	10.01.2020	WP (C) - 29006/2019	P K PATNAIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-33)
17	2979/	10.01.2020	WP (C) -	P K	C.O.	COURT	Order Dtd.			(Se

4	2020	020	29367/ 2019	PATNAIK		NO. 8	2020-01-09			at No- 33)
17	2980/ 2020	10.01.2 020	WP (C) - 29605/ 2019	S SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No- 33)
17	2981/ 2020	10.01.2 020	WP (C) - 29613/ 2019	S SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No- 33)
17	2982/ 2020	10.01.2 020	WP (C) - 29618/ 2019	S SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No- 33)
17	2983/ 2020	10.01.2 020	OJC- 9449/1 993	R. BEHERA	GENE RAL		Order Dtd. 1996-01-29		WRIT BRANC H-6	(Se at No- 25)
17	2984/ 2020	10.01.2 020	WP (C) - 29621/ 2019	S SAMAL	C.O.		Order Dtd. 2020-01-09			(Se at No- 25)
18	2985/ 2020	10.01.2 020	CRLREV - 329/20 19	B. K. DAS	GENE RAL		Order Dtd. 2019-09-19			(Se at No- 25)
18	2986/ 2020	10.01.2 020	WP (C) - 29626/ 2019	S SAMAL	C.O.		Order Dtd. 2020-01-09			(Se at No- 25)
18	2987/ 2020	10.01.2 020	WP (C) - 240/20 20	D BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No- 25)
18	2988/ 2020	10.01.2 020	WP (C) - 243/20 20	D BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No- 25)
18	2989/ 2020	10.01.2 020	ABLAPL - 18662/ 2019	SK. KALIMUDDIN	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 25)
18	2990/ 2020	10.01.2 020	WP (C) - 245/20 20	D BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 25)
18	2991/ 2020	10.01.2 020	WP (C) - 246/20 20	D BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 25)

18	2992/2020	10.01.2020	WP (C) - 247/2020	D BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No-25)
18	2993/2020	10.01.2020	WP (C) - 249/2020	D BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No-25)
18	2994/2020	10.01.2020	WP (C) - 272/2020	D BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No-25)
19	2995/2020	10.01.2020	WP (C) - 273/2020	D BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No-25)
19	2996/2020	10.01.2020	WP (C) - 275/2020	D BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No-25)
19	2997/2020	10.01.2020	WP (C) - 408/2020	P K LENKA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09		WRIT BRANCH-4	(Se at No-46)
19	2998/2020	10.01.2020	WP (C) - 28075/2019	P K BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-01-09			(Se at No-46)
19	2999/2020	10.01.2020	CRLMP-757/2018	MANASI MOHAPATRA	C.O.	DR (J)	Order Dtd. 2020-01-09			(Se at No-46)
19	3000/2020	10.01.2020	CRLMP-841/2019	SESHADEV BISWAL	C.O.	COURT NO. 17	Order Dtd. 2020-01-09			(Se at No-46)
19	3001/2020	10.01.2020	CRLMP-1817/2019	N K NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No-46)
19	3002/2020	10.01.2020	CRLMP-1817/2019	S ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No-46)
19	3003/2020	10.01.2020	WP (C) - 26039/2019	A B MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No-46)
19	3004/2020	10.01.2020	ABLAPL - 18916/	P K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No-46)

			2019						46)
20	3005/ 0 2020	10.01.2 020	ABLAPL - 18892/ 2019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
20	3006/ 1 2020	10.01.2 020	ABLAPL - 18891/ 2019	DAITARI PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
20	3007/ 2 2020	10.01.2 020	ABLAPL - 18890/ 2019	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
20	3008/ 3 2020	10.01.2 020	ABLAPL - 18888/ 2019	B K GOCHHAYAT	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
20	3009/ 4 2020	10.01.2 020	ABLAPL - 18886/ 2019	NIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
20	3010/ 5 2020	10.01.2 020	ABLAPL - 16203/ 2019	JANMEJAY PARIDA	C.O.	COURT NO. 2	Order Dtd. 2020-01-07		(Se at No- 46)
20	3011/ 6 2020	10.01.2 020	ABLAPL - 18940/ 2019	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
20	3012/ 7 2020	10.01.2 020	ABLAPL - 18938/ 2019	A KALASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
20	3013/ 8 2020	10.01.2 020	ABLAPL - 18935/ 2019	SARADA NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
20	3014/ 9 2020	10.01.2 020	ABLAPL - 18930/ 2019	G MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
21	3015/ 0 2020	10.01.2 020	ABLAPL - 18928/ 2019	R N PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
21	3016/ 1 2020	10.01.2 020	ABLAPL - 18926/ 2019	B R MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No- 46)
21	3017/ 2 2020	10.01.2 020	WP (C) - 28674/	M. BARAL	C.O.	COURT NO. 7	Order Dtd. 2020-01-09	WRIT BRANC	(Se at

			2019						H-2	No-8)
21	3018/3	2020	10.01.2020	ABLAPL - 18924/2019	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No-8)
21	3019/4	2020	10.01.2020	WP (C) - 111/2020	S.K. TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2020-01-09		(Se at No-8)
21	3020/5	2020	10.01.2020	WP (C) - 115/2020	S.K. TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2020-01-09		(Se at No-8)
21	3021/6	2020	10.01.2020	WP (C) - 117/2020	S.K. TRIPATHY	C.O.	COURT NO. 7	Order Dtd. 2020-01-09		(Se at No-8)
21	3022/7	2020	10.01.2020	WP (C) - 27943/2019	P.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2020-01-09		(Se at No-8)
21	3023/8	2020	10.01.2020	CRLMP-61/2019	M/S.TAPAN KUMAR MANDAL	C.O.	COURT NO. 17	Order Dtd. 2020-01-09		(Se at No-8)
21	3024/9	2020	10.01.2020	CRLMP-154/2018	R.CH. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-01-09		(Se at No-8)
22	3025/0	2020	10.01.2020	CRLMP-182/2017	KADAMBINI	C.O.	COURT NO. 17	Order Dtd. 2020-01-09		(Se at No-8)
22	3026/1	2020	10.01.2020	CRLMP-222/2016	TOPHAN PRDHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09		(Se at No-8)
22	3027/2	2020	10.01.2020	CRLMP-251/2019	P.K. DAS	C.O.	COURT NO. 17	Order Dtd. 2020-01-09		(Se at No-8)
22	3028/3	2020	10.01.2020	CRLMP-485/2019	B.N. SARANGI	C.O.	COURT NO. 17	Order Dtd. 2020-01-09		(Se at No-8)
22	3029/4	2020	10.01.2020	CRLMP-555/2015	M/S.SURYAK ANTA DASMOHAPATRA	C.O.	DR (J)	Order Dtd. 2020-01-09		(Se at No-8)
22	3030/		10.01.2	CRLMP-	M/S.SURYAK	C.O.	DR	Order Dtd.		(Se

5	2020	020	556/2015	ANTA DASMOHAPAT RA		(J)	2020-01-09			at No- 8)
22 6	3031/ 2020	10.01.2 020	CRLMP- 557/20 15	M/S. SURYAK ANTA DASMOHAPAT RA	C.O.	DR (J)	Order Dtd. 2020-01-09			(Se at No- 8)
22 7	3032/ 2020	10.01.2 020	CRLMP- 753/20 18	M.R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 8)
22 8	3033/ 2020	10.01.2 020	CRLMP- 757/20 17	D.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 8)
22 9	3034/ 2020	10.01.2 020	CRLMP- 783/20 17	N.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 8)
23 0	3035/ 2020	10.01.2 020	CRLMP- 783/20 17	.R. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 8)
23 1	3036/ 2020	10.01.2 020	CRLMP- 1068/2 018	S. DASH	C.O.	DR (J)	Order Dtd. 2020-01-09			(Se at No- 8)
23 2	3037/ 2020	10.01.2 020	CRLMP- 1049/2 019	M/S.BICHIT RA NARAYANA SATAPATHY	C.O.	COURT NO. 17	Order Dtd. 2020-01-09			(Se at No- 8)
23 3	3038/ 2020	10.01.2 020	CRLMP- 1165/2 018	A.N. DASH	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 8)
23 4	3039/ 2020	10.01.2 020	WP (C) - 28876/ 2019	B. B. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 8)
23 5	3040/ 2020	10.01.2 020	WP (C) - 28563/ 2019	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 8)
23 6	3041/ 2020	10.01.2 020	WP (C) - 28876/ 2019	S. C. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 8)
23 7	3042/ 2020	10.01.2 020	WP (C) - 29011/ 2019	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 8)

23	3043/2020	10.01.2020	WP (C) - 29012/2019	S.C. PANI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-8)
23	3044/2020	10.01.2020	WP (C) - 29013/2019	MR. SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-8)
24	3045/2020	10.01.2020	WP (C) - 379/2020	M/S. SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-8)
24	3046/2020	10.01.2020	WP (C) - 381/2020	M/S. SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-8)
24	3047/2020	10.01.2020	WP (C) - 383/2020	M/S. SUBASH CHANDRA PANI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-8)
24	3048/2020	10.01.2020	WP (C) - 784/2020	K. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-14		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
24	3049/2020	10.01.2020	WP (C) - 28578/2019	P.K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-113)
24	3050/2020	10.01.2020	WP (C) - 749/2020	K. N. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-09		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
24	3051/2020	10.01.2020	WP (C) - 28576/2019	P.K. MALLICK	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-113)
24	3052/2020	10.01.2020	CRLMP-1837/2019	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No-113)
24	3053/2020	10.01.2020	WP (C) - 28316/2019	K. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-113)

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24	3054/ 9 2020	10.01.2 020	WP (C) - 27453/ 2019	A. B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 113)
25	3055/ 0 2020	10.01.2 020	WP (C) - 28327/ 2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 113)
25	3056/ 1 2020	10.01.2 020	WP (C) - 27455/ 2019	A. B. MALLICK	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 113)
25	3057/ 2 2020	10.01.2 020	WP (C) - 28330/ 2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 113)
25	3058/ 3 2020	10.01.2 020	WP (C) - 288/20 20	B. K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 113)
25	3059/ 4 2020	10.01.2 020	WP (C) - 28342/ 2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 113)
25	3060/ 5 2020	10.01.2 020	WP (C) - 278/20 20	B. K. ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 113)
25	3061/ 6 2020	10.01.2 020	WP (C) - 278/20 20	M. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 113)
25	3062/ 7 2020	10.01.2 020	WP (C) - 28346/ 2019	UMAKANTA CHHOTRAY	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 113)
25	3063/ 8 2020	10.01.2 020	WP (C) - 698/20 20	K. N. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-01-09			(Se at No- 113)

25	3064/9 2020	10.01.2 020	WP (C) - 29071/ 2019	P.C. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 113)
26	3065/ 0 2020	10.01.2 020	WP (C) - 29072/ 2019	P.C. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 113)
26	3066/ 1 2020	10.01.2 020	WP (C) - 5213/2 010	S. K. PAL	C.O.	COURT NO. 17	Order Dtd. 2020-01-09		WRIT BRANC H-1	(Se at No- 1)
26	3067/ 2 2020	10.01.2 020	WP (C) - 29073/ 2019	P.C. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 1)
26	3068/ 3 2020	10.01.2 020	WP (C) - 29255/ 2019	D.K. MOHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 1)
26	3069/ 4 2020	10.01.2 020	WP (C) - 28895/ 2019	B. N. SARANGI	C.O.	COURT NO. 24	Order Dtd. 2020-01-08			(Se at No- 1)
26	3070/ 5 2020	10.01.2 020	WP (C) - 15058/ 2019	D. K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-11-13			(Se at No- 1)
26	3071/ 6 2020	10.01.2 020	WP (C) - 386/20 20	B. K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 1)
26	3072/ 7 2020	10.01.2 020	WP (C) - 29081/ 2019	J.J. PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 1)
26	3073/ 8 2020	10.01.2 020	CMP- 282/20 19	P. K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 1)
26	3074/ 9 2020	10.01.2 020	WP (C) - 29082/ 2019	J.J. PARIDA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 1)
27	3075/ 0 2020	10.01.2 020	CRLMP- 1485/2 019	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2020-01-09			(Se at No- 1)
27	3076/ 0 2020	10.01.2 020	CRLMP-	B. N.	C.O.	COURT	Order Dtd.			(Se

1	2020	020	1405/2019	SARANGI		NO. 17	2020-01-09			at No-1)
27	3077/2020	10.01.2020	CRLMP-1398/2018	R. K. MALLICK	C.O.	COURT NO. 17	Order Dtd. 2020-01-09			(Se at No-1)
27	3078/2020	10.01.2020	ABLAPL - 18012/2019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No-1)
27	3079/2020	10.01.2020	WP (C) - 27724/2019	SIBA PRASAD SAHOO	C.O.	COURT NO. 3	Order Dtd. 2020-01-10		WRIT BRANC H-7	(Se at No-48)
27	3080/2020	10.01.2020	CRLMP-1853/2019	TOFAN PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No-48)
27	3081/2020	10.01.2020	CRLMP-1850/2019	LOKANATH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No-48)
27	3082/2020	10.01.2020	CRLMP-1247/2019	R. B. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2019-09-19			(Se at No-48)
27	3083/2020	10.01.2020	CRLMP-1845/2019	K. N. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No-48)
27	3084/2020	10.01.2020	CRLMP-1844/2019	A. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No-48)
28	3085/2020	10.01.2020	CRLMP-1854/2019	S. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No-48)
28	3086/2020	10.01.2020	CRLMP-1413/2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 17	Order Dtd. 2020-01-09			(Se at No-48)
28	3087/2020	10.01.2020	WP (C) - 406/2020	P. C. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-09			(Se at No-48)
28	3088/2020	10.01.2020	WP (C) - 406/2020	DAITARI PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2020-01-09			(Se at No-48)

28	3089/ 4 2020	10.01.2 020	WP (C) - 29083/ 2019	J. J. PARIDA	C. O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
28	3090/ 5 2020	10.01.2 020	WP (C) - 29662/ 2019	R. K. BISOI	C. O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
28	3091/ 6 2020	10.01.2 020	TRP (C) - 440/20 19	B. B. MALLICK	C. O.	COURT NO. 7	Order Dtd. 2020-01-09			(Se at No- 48)
28	3092/ 7 2020	10.01.2 020	WP (C) - 57/202 0	S. CH. DASH	C. O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
28	3093/ 8 2020	10.01.2 020	WP (C) - 28387/ 2019	RADHA RAMAN DAS NAYAK	C. O.	COURT NO. 7	Order Dtd. 2020-01-09			(Se at No- 48)
28	3094/ 9 2020	10.01.2 020	WP (C) - 59/202 0	S. CH. DASH	C. O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
29	3095/ 0 2020	10.01.2 020	WP (C) - 26334/ 2019	P. K. MOHANTY	C. O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 48)
29	3096/ 1 2020	10.01.2 020	WP (C) - 26332/ 2019	P. K. MOHANTY	C. O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 48)
29	3097/ 2 2020	10.01.2 020	WP (C) - 61/202 0	S. CH. DASH	C. O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
29	3098/ 3 2020	10.01.2 020	CRLMP- 1839/2 019	N. ACHARYA	C. O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 48)
29	3099/ 4 2020	10.01.2 020	WP (C) - 63/202 0	S. CH. DAS	C. O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
29	3100/ 5 2020	10.01.2 020	WP (C) - 214/20 20	R. K. BISOI	C. O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
29	3101/ 6 2020	10.01.2 020	CRLMP- 1843/2 019	A. M. DAS	C. O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No-

										48)
29	3102/ 7 2020	10.01.2 020	WP (C) - 218/20 20	R.K. BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
29	3103/ 8 2020	10.01.2 020	CRLMP- 1841/2 019	A. M. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 48)
29	3104/ 9 2020	10.01.2 020	WP (C) - 220/20 20	R.K. BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
30	3105/ 0 2020	10.01.2 020	CRLMP- 1838/2 019	NIRANJAN SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 48)
30	3106/ 1 2020	10.01.2 020	WP (C) - 216/20 20	R.K. BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
30	3107/ 2 2020	10.01.2 020	WP (C) - 212/20 20	R.K. BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
30	3108/ 3 2020	10.01.2 020	WP (C) - 8722/2 019	A.K. CHOUDHURY	GENE RAL		Order Dtd. 2019-12-13			(Se at No- 48)
30	3109/ 4 2020	10.01.2 020	WP (C) - 482/20 20	J.P. KAR	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
30	3110/ 5 2020	10.01.2 020	WP (C) - 28795/ 2019	L.D. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
30	3111/ 6 2020	10.01.2 020	WP (C) - 28975/ 2019	SARAT DASH	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
30	3112/ 7 2020	10.01.2 020	WP (C) - 552/20 20	DEBENDRA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
30	3113/ 8 2020	10.01.2 020	WP (C) - 553/20 20	DEBENDRA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 48)
30	3114/ 9 2020	10.01.2 020	WP (C) - 555/20	DEBENDRA BEHERA	C.O.	COURT NO.	Order Dtd. 2020-01-09			(Se at

			20			19				No-48)
310	3115/2020	10.01.2020	WP (C) - 349/2020	G.C. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-48)
311	3116/2020	10.01.2020	WP (C) - 347/2020	G.C. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-48)
312	3117/2020	10.01.2020	WPCRL-132/2019	P.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-09		WRIT BRANCH (DIVISION BENCH)	(Se at No-111)
313	3118/2020	10.01.2020	BLAPL-9192/2019	S.S. JENA	GENERAL		Order Dtd. 2019-12-24			(Se at No-111)
314	3119/2020	10.01.2020	WP (C) - 417/2020	R.K. MOHABHOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-111)
315	3120/2020	10.01.2020	WP (C) - 7816/2018	D.K. JENA	GENERAL		Order Dtd. 2019-12-10			(Se at No-111)
316	3121/2020	10.01.2020	WP (C) - 415/2020	R.K. MOHABHOI	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-111)
317	3122/2020	10.01.2020	WP (C) - 18980/2019	S.MUDULI	GENERAL		Order Dtd. 2020-01-07			(Se at No-111)
318	3123/2020	10.01.2020	WP (C) - 5170/2018	D. SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-07			(Se at No-111)
319	3124/2020	10.01.2020	WP (C) - 28217/2019	P.K. MOHANTY	GENERAL		Order Dtd. 2020-01-06			(Se at No-111)

32	3125/2020	10.01.2020	WP (C) - 21386/2019	SACHINDRA KANHAR	C.O.	COURT NO. 3	Order Dtd. 2020-01-09			(Se at No-111)
32	3126/2020	10.01.2020	WP (C) - 21001/2019	SACHINDRA KANHAR	C.O.	COURT NO. 3	Order Dtd. 2020-01-09			(Se at No-111)
32	3127/2020	10.01.2020	WP (C) - 358/2020	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-111)
32	3128/2020	10.01.2020	WP (C) - 723/2020	M.N. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-10		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
32	3129/2020	10.01.2020	WP (C) - 28224/2019	P.K.MOHANTY	GENERAL		Order Dtd. 2020-01-06			(Se at No-113)
32	3130/2020	10.01.2020	WP (C) - 28180/2019	P. BASTIA	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Se at No-113)
32	3131/2020	10.01.2020	WP (C) - 28231/2019	P.K.MOHANTY	GENERAL		Order Dtd. 2020-01-06			(Se at No-113)
32	3132/2020	10.01.2020	WP (C) - 28510/2019	D.K. MOHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Se at No-113)
32	3133/2020	10.01.2020	WP (C) - 28234/2019	P.K.MOHANTY	GENERAL		Order Dtd. 2020-01-06			(Se at No-113)
32	3134/2020	10.01.2020	WP (C) - 28370/2019	D.K. MOHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Se at No-113)

33	3135/0	2020	10.01.2020	WP (C) - 28368/2019	D.K. MOHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Seat No-113)
33	3136/1	2020	10.01.2020	WP (C) - 20682/2009	R.K.NAYAK	GENERAL		Order Dtd. 2019-09-12			(Seat No-113)
33	3137/2	2020	10.01.2020	WP (C) - 27805/2019	C.R. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Seat No-113)
33	3138/3	2020	10.01.2020	WP (C) - 28688/2019	BASUDEV BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Seat No-113)
33	3139/4	2020	10.01.2020	WP (C) - 28364/2019	D.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-113)
33	3140/5	2020	10.01.2020	WP (C) - 20672/2009	R.K.NAYAK	GENERAL		Order Dtd. 2019-07-30			(Seat No-113)
33	3141/6	2020	10.01.2020	WP (C) - 28918/2019	DEBENDRA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-113)
33	3142/7	2020	10.01.2020	WP (C) - 28922/2019	DEBENDRA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-113)
33	3143/8	2020	10.01.2020	WP (C) - 20681/2009	R.K.NAYAK	GENERAL		Order Dtd. 2019-08-30			(Seat No-113)
33	3144/9	2020	10.01.2020	WP (C) - 28926/2019	DEBENDRA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-113)
34	3145/0	2020	10.01.2020	WP (C) - 28932/	DEBENDRA BEHERA	C.O.	COURT NO.	Order Dtd. 2020-01-09			(Seat

			2019			19				No-113)
34	3146/2020	10.01.2020	RFA-40/2013	P.C. MOHANTY	GENERAL		Order Dtd. 2015-11-03		FIRST APPEAL	(Seat No-2)
34	3147/2020	10.01.2020	CRLMP-1830/2019	S.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Seat No-2)
34	3148/2020	10.01.2020	WP (C) - 18975/2019	S.MUDULI	GENERAL		Order Dtd. 2020-01-07			(Seat No-2)
34	3149/2020	10.01.2020	ABLAPL - 18657/2019	M.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No-2)
34	3150/2020	10.01.2020	CRLMP-1826/2019	A.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Seat No-2)
34	3151/2020	10.01.2020	ABLAPL - 17509/2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-07			(Seat No-2)
34	3152/2020	10.01.2020	WP (C) - 18976/2019	S.MUDULI	GENERAL		Order Dtd. 2020-01-07			(Seat No-2)
34	3153/2020	10.01.2020	WP (C) - 65/2020	S.CH. DAS	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-2)
34	3154/2020	10.01.2020	CRLMP-1842/2019	A.M. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Seat No-2)
35	3155/2020	10.01.2020	ABLAPL - 14769/2019	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Seat No-2)
35	3156/2020	10.01.2020	WP (C) - 224/2020	K.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Seat No-2)
35	3157/2020	10.01.2020	CRLMP-1834/2019	N. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Seat No-2)

35	3158/ 2020	10.01.2 020	WP (C) - 222/20 20	K.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 2)
35	3159/ 2020	10.01.2 020	ABLAPL - 14770/ 2019	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 2)
35	3160/ 2020	10.01.2 020	CRLMP- 1835/2 019	L. BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 2)
35	3161/ 2020	10.01.2 020	WP (C) - 23363/ 2019	T. BAG	C.O.	COURT NO. 3	Order Dtd. 2020-01-07			(Se at No- 2)
35	3162/ 2020	10.01.2 020	WP (C) - 27907/ 2019	T. BAG	C.O.	COURT NO. 9	Order Dtd. 2020-01-07			(Se at No- 2)
35	3163/ 2020	10.01.2 020	CRLMP- 1825/2 019	S. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 2)
35	3164/ 2020	10.01.2 020	WP (C) - 18979/ 2019	S.MUDULI	GENE RAL		Order Dtd. 2020-01-07			(Se at No- 2)
36	3165/ 2020	10.01.2 020	WP (C) - 23923/ 2019	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2020-01-07			(Se at No- 2)
36	3166/ 2020	10.01.2 020	WP (C) - 27580/ 2019	A.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 2)
36	3167/ 2020	10.01.2 020	WP (C) - 23923/ 2019	A. KALASH	C.O.	COURT NO. 3	Order Dtd. 2020-01-07			(Se at No- 2)
36	3168/ 2020	10.01.2 020	WP (C) - 18982/ 2019	S.MUDULI	GENE RAL		Order Dtd. 2020-01-07			(Se at No- 2)
36	3169/ 2020	10.01.2 020	WP (C) - 24850/ 2019	T. BAG	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Se at No- 2)
36	3170/ 2020	10.01.2 020	WP (C) - 328/20 20	R.R. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-10		WRIT BRANC H-3	(Se at No-

										14)
36	3171/ 2020	10.01.2 020	ABLAPL - 18666/ 2019	M.N.MOHANT Y	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 14)
36	3172/ 2020	10.01.2 020	WP (C) - 27705/ 2019	M. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 14)
36	3173/ 2020	10.01.2 020	WP (C) - 18983/ 2019	S.MUDULI	GENE RAL		Order Dtd. 2020-01-07			(Se at No- 14)
36	3174/ 2020	10.01.2 020	WP (C) - 545/20 20	J. KAMILA	C.O.	COURT NO. 7	Order Dtd. 2020-01-10			(Se at No- 14)
37	3175/ 2020	10.01.2 020	CRLMP- 1326/2 016	J. PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 14)
37	3176/ 2020	10.01.2 020	WP (C) - 18985/ 2019	S.MUDULI	GENE RAL		Order Dtd. 2020-01-07			(Se at No- 14)
37	3177/ 2020	10.01.2 020	CRLA- 210/20 17	M.K. PANI	C.O.	COURT NO. 22	Order Dtd. 2020-01-10		CRIMI NAL APPEA L	(Se at No- 2)
37	3178/ 2020	10.01.2 020	WP (C) - 18986/ 2019	S.MUDULI	GENE RAL		Order Dtd. 2020-01-07			(Se at No- 2)
37	3179/ 2020	10.01.2 020	WP (C) - 26958/ 2019	C. RANA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 2)
37	3180/ 2020	10.01.2 020	WP (C) - 18988/ 2019	S.MUDULI	GENE RAL		Order Dtd. 2020-01-07			(Se at No- 2)
37	3181/ 2020	10.01.2 020	WP (C) - 23555/ 2019	R.R. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2019-12-23		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 105)
37	3182/ 2020	10.01.2 020	CRLMP- 1328/2 019	P.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-09			(Se at No-

										105)
378	3183/2020	10.01.2020	WP (C) - 18989/2019	S.MUDULI	GENERAL		Order Dtd. 2020-01-07			(Seat No-105)
379	3184/2020	10.01.2020	WP (C) - 28771/2019	M/S.S.K.BH ANJADEO	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-105)
380	3185/2020	10.01.2020	WP (C) - 26336/2019	P.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Seat No-105)
381	3186/2020	10.01.2020	WP (C) - 191/2020	P.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-105)
382	3187/2020	10.01.2020	WP (C) - 18990/2019	S.MUDULI	GENERAL		Order Dtd. 2020-01-07			(Seat No-105)
383	3188/2020	10.01.2020	WP (C) - 26338/2019	P.K.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Seat No-105)
384	3189/2020	10.01.2020	WP (C) - 18993/2019	S.MUDULI	GENERAL		Order Dtd. 2020-01-07			(Seat No-105)
385	3190/2020	10.01.2020	WP (C) - 18994/2019	S.MUDULI	GENERAL		Order Dtd. 2020-01-07			(Seat No-105)
386	3191/2020	10.01.2020	WP (C) - 557/2020	DEBENDRA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-105)
387	3192/2020	10.01.2020	WP (C) - 28983/2019	B. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Seat No-105)

38	3193/2020	10.01.2020	ABLAPL - 18668/2019	CHINTU SAMAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No-105)
38	3194/2020	10.01.2020	WP (C) - 556/2020	DEBENDRA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-105)
39	3195/2020	10.01.2020	WP (C) - 18995/2019	S.MUDULI	GENERAL		Order Dtd. 2020-01-07			(Seat No-105)
39	3196/2020	10.01.2020	WP (C) - 27710/2019	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Seat No-105)
39	3197/2020	10.01.2020	WP (C) - 26440/2019	A. KALASH	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Seat No-105)
39	3198/2020	10.01.2020	ABLAPL - 12200/2019	TOPHAN PRDHAN	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Seat No-105)
39	3199/2020	10.01.2020	WP (C) - 26677/2019	B. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Seat No-105)
39	3200/2020	10.01.2020	ABLAPL - 18875/2019	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Seat No-105)
39	3201/2020	10.01.2020	WP (C) - 922/2015	L.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2015-01-30		WRIT BRANCH-6	(Seat No-36)
39	3202/2020	10.01.2020	WP (C) - 27398/2019	B. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-01-09			(Seat No-36)
39	3203/2020	10.01.2020	ABLAPL - 18788/2019	SRINIBAS MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Seat No-36)

39	3204/ 2020	10.01.2 020	ABLAPL - 18786/ 2019	S.S. PATTNAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 36)
40	3205/ 2020	10.01.2 020	WP (C) - 12501/ 2018	P.K.SWAIN	GENE RAL		Order Dtd. 2018-07-19		WRIT BRANC H-7	(Se at No- 5)
40	3206/ 2020	10.01.2 020	ABLAPL - 18814/ 2019	R.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 5)
40	3207/ 2020	10.01.2 020	WP (C) - 21798/ 2019	M/S.BIPLAB A P.B.BAHALI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09		WRIT BRANC H-3	(Se at No- 14)
40	3208/ 2020	10.01.2 020	WP (C) - 4186/2 019	D.K.MOHALI K	GENE RAL		Order Dtd. 2019-12-03			(Se at No- 14)
40	3209/ 2020	10.01.2 020	ABLAPL - 18777/ 2019	SAMARENDRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 14)
40	3210/ 2020	10.01.2 020	ELA- 3/2019	M. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09			(Se at No- 14)
40	3211/ 2020	10.01.2 020	WP (C) - 4239/2 018	D.K.MOHALI K	GENE RAL		Order Dtd. 2018-04-25		WRIT BRANC H-5	(Se at No- 20)
40	3212/ 2020	10.01.2 020	ABLAPL - 18740/ 2019	H.K. MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 20)
40	3213/ 2020	10.01.2 020	ABLAPL - 18658/ 2019	B.K.GOCHHA YAT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 20)
40	3214/ 2020	10.01.2 020	WP (C) - 21449/ 2019	D.K.DEHURY	GENE RAL		Order Dtd. 2019-12-20			(Se at No- 20)
41	3215/ 2020	10.01.2 020	CRLMP- 185/20 18	BINOD MADHAB DUTTA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 20)
41	3216/ 2020	10.01.2 020	ABLAPL - 15002/ 2019	JAYAKRISHN A MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 20)

			2019							20)
41	3217/ 2020	10.01.2 020	WP (C) - 14464/ 2016	M.K.RANA	GENE RAL		Order Dtd. 2019-12-17			(Se at No- 20)
41	3218/ 2020	10.01.2 020	ABLAPL - 18897/ 2019	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 20)
41	3219/ 2020	10.01.2 020	WP (C) - 28541/ 2019	M/S.TAPAN KUMAR BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 20)
41	3220/ 2020	10.01.2 020	ABLAPL - 18834/ 2019	M.N. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-09			(Se at No- 20)
41	3221/ 2020	10.01.2 020	WP (C) - 12487/ 2017	M.K.RANA	GENE RAL		Order Dtd. 2017-06-28		WRIT BRANC H-7	(Se at No- 5)
41	3222/ 2020	10.01.2 020	ABLAPL - 18862/ 2019	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 5)
41	3223/ 2020	10.01.2 020	WP (C) - 26252/ 2019	M/S.BIBEKA NANDA BAISAKH	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Se at No- 5)
41	3224/ 2020	10.01.2 020	FAO- 869/20 18	P. K. LENKA	GENE RAL		Order Dtd. 2019-10-17			(Se at No- 5)
42	3225/ 2020	10.01.2 020	WP (C) - 22373/ 2018	S.SWAIN	GENE RAL		Order Dtd. 2019-12-19			(Se at No- 5)
42	3226/ 2020	10.01.2 020	ABLAPL - 18863/ 2019	DAITARI	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 5)
42	3227/ 2020	10.01.2 020	WP (C) - 26251/ 2019	M/S.BIBEKA NANDA BAISAKH	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Se at No- 5)
42	3228/ 2020	10.01.2 020	ABLAPL - 18867/ 2019	S.K. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 5)
42	3229/ 2020	10.01.2 020	ABLAPL -	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at

			18868/ 2019							No-5)
42	3230/ 5 2020	10.01.2 020	WP (C) - 26810/ 2019	P. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-01-07		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 106)
42	3231/ 6 2020	10.01.2 020	WP (C) - 26256/ 2019	M/S.BIBEKA NANDA BAISAKH	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Se at No- 106)
42	3232/ 7 2020	10.01.2 020	WP (C) - 23753/ 2013	T.BAG	GENE RAL		Order Dtd. 2019-11-26		WRIT BRANC H-3	(Se at No- 33)
42	3233/ 8 2020	10.01.2 020	OJC- 2860/1 994	L.D.SAHOO- A	GENE RAL		Order Dtd. 2019-08-16			(Se at No- 33)
42	3234/ 9 2020	10.01.2 020	WP (C) - 29280/ 2019	D.K. MOHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 33)
43	3235/ 0 2020	10.01.2 020	ABLAPL - 18870/ 2019	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 33)
43	3236/ 1 2020	10.01.2 020	ABLAPL - 18676/ 2019	S.SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 33)
43	3237/ 2 2020	10.01.2 020	WP (C) - 28509/ 2019	D.K. MOHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 33)
43	3238/ 3 2020	10.01.2 020	ABLAPL - 18872/ 2019	S. PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 33)
43	3239/ 4 2020	10.01.2 020	ABLAPL - 18873/ 2019	S. PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 33)
43	3240/ 5 2020	10.01.2 020	ABLAPL - 18874/ 2019	S. PATTANAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 33)
43	3241/ 5 2020	10.01.2 020	BLAPL-	IMRAN KHAN	C.O.	COURT	Order Dtd.			(Se

6	2020	020	5653/2019			NO. 1	2020-01-07			at No-33)
437	3242/2020	10.01.2020	ABLAPL - 18876/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No-33)
438	3243/2020	10.01.2020	CRLREV - 729/2019	H.K. SATAPATHY	GENERAL		Order Dtd. 2019-11-16			(Se at No-33)
439	3244/2020	10.01.2020	BLAPL-14011/2014	H.K. SATAPATHY	GENERAL		Order Dtd. 2014-08-06 Petition, Annexure,		CRIMINAL MISC-1	(Se at No-2)
440	3245/2020	10.01.2020	SAO-19/2017	P.C. JENA	GENERAL		Order Dtd. 2017-12-15		SECOND APPEAL	(Se at No-3)
441	3246/2020	10.01.2020	RSA-259/2018	P.C. JENA	GENERAL		Order Dtd. 2019-03-06		SECOND APPEAL	(Se at No-5)
442	3247/2020	10.01.2020	ABLAPL - 18716/2019	M.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No-5)
443	3248/2020	10.01.2020	ABLAPL - 18878/2019	S.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No-5)
444	3249/2020	10.01.2020	WP (C) - 26254/2019	M/S.BIBEKA NANDA BAISAKH	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Se at No-5)
445	3250/2020	10.01.2020	WP (C) - 26255/2019	M/S.BIBEKA NANDA BAISAKH	C.O.	COURT NO. 19	Order Dtd. 2020-01-08			(Se at No-5)
446	3251/2020	10.01.2020	WP (C) - 29593/2019	B. K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-5)
447	3252/2020	10.01.2020	WP (C) - 488/2020	H. K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-5)
448	3253/2020	10.01.2020	ABLAPL - 18879/2019	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No-5)

44	3254/ 9 2020	10.01.2 020	WP (C) - 485/20 20	H. K. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 5)
45	3255/ 0 2020	10.01.2 020	ABLAPL - 15748/ 2019	NIRANJAN	C.O.	COURT NO. 1	Order Dtd. 2020-01-03			(Se at No- 5)
45	3256/ 1 2020	10.01.2 020	WP (C) - 617/20 20	SAROJ KUMAR PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANC H-6	(Se at No- 36)
45	3257/ 2 2020	10.01.2 020	ABLAPL - 18885/ 2019	B.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 36)
45	3258/ 3 2020	10.01.2 020	WP (C) - 713/20 20	JYOTI PRAKASH KAR	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 36)
45	3259/ 4 2020	10.01.2 020	WP (C) - 7213/2 018	SARADA NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-01-09		WRIT BRANC H-8	(Se at No- 42)
45	3260/ 5 2020	10.01.2 020	WP (C) - 501/20 20	S.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 42)
45	3261/ 6 2020	10.01.2 020	ABLAPL - 18881/ 2019	J. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 42)
45	3262/ 7 2020	10.01.2 020	WP (C) - 7213/2 018	M. K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-01-09		WRIT BRANC H-8	(Se at No- 42)
45	3263/ 8 2020	10.01.2 020	ABLAPL - 18883/ 2019	M.N. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 42)
45	3264/ 9 2020	10.01.2 020	WP (C) - 20411/ 2019	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09		WRIT BRANC H-3	(Se at No- 33)
46	3265/ 0 2020	10.01.2 020	WP (C) - 20751/ 2019	P. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-01-07		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 108)

46	3266/2020	10.01.2020	WP (C) - 20411/2019	JYOTISH R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09		WRIT BRANCH-3	(Se at No-33)
46	3267/2020	10.01.2020	CRLREV - 517/2017	T.K.BISWAL	GENERAL		Order Dtd. 2017-07-29		CRIMINAL REVISION	(Se at No-1)
46	3268/2020	10.01.2020	WP (C) - 405/2020	SARADA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANCH-4	(Se at No-46)
46	3269/2020	10.01.2020	CRLMP-1230/2019	M.NAYAK	GENERAL		Order Dtd. 2020-01-07			(Se at No-46)
46	3270/2020	10.01.2020	WP (C) - 27887/2019	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANCH-1	(Se at No-4)
46	3271/2020	10.01.2020	WP (C) - 28605/2019	P. K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-4)
46	3272/2020	10.01.2020	WP (C) - 23900/2019	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2020-01-07			(Se at No-4)
46	3273/2020	10.01.2020	WP (C) - 28656/2019	M/S.J.K.MI SHRA (2)	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANCH-2	(Se at No-8)
46	3274/2020	10.01.2020	WP (C) - 23900/2019	A. KALASH	C.O.	COURT NO. 3	Order Dtd. 2020-01-07			(Se at No-8)
47	3275/2020	10.01.2020	WP (C) - 29349/2019	L. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANCH-1	(Se at No-31)
47	3276/2020	10.01.2020	WP (C) - 29351/2019	L. D. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANCH-1	(Se at No-31)
47	3277/2020	10.01.2020	WP (C) - 392/2020	LAXMAN	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No-31)
47	3278/2020	10.01.2020	WP (C) - 29005/2019	A. K. ROUL	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-)

										31)
47	3279/ 4 2020	10.01.2 020	WP (C) - 390/20 20	LAXMAN	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 31)
47	3280/ 5 2020	10.01.2 020	WP (C) - 69/202 0	NANDA KISHORE ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 31)
47	3281/ 6 2020	10.01.2 020	WP (C) - 393/20 20	LAXMAN	C.O.	COURT NO. 19	Judgement Dtd. 2020- 01-09			(Se at No- 31)
47	3282/ 7 2020	10.01.2 020	WP (C) - 204/20 20	P. L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANC H-2	(Se at No- 45)
47	3283/ 8 2020	10.01.2 020	WP (C) - 28904/ 2019	J. KAMILA	C.O.	COURT NO. 24	Order Dtd. 2020-01-09			(Se at No- 45)
47	3284/ 9 2020	10.01.2 020	WP (C) - 253/20 20	B. K. MOHARANA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANC H-2	(Se at No- 45)
48	3285/ 0 2020	10.01.2 020	ABLAPL - 769/20 19	M.K. PANI	GENE RAL		Order Dtd. 2019-02-14		CRIMI NAL MISC- 3	(Se at No- 18)
48	3286/ 1 2020	10.01.2 020	WP (C) - 385/20 20	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANC H-3	(Se at No- 14)
48	3287/ 2 2020	10.01.2 020	WP (C) - 355/20 20	P. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		WRIT BRANC H-3	(Se at No- 14)
48	3288/ 3 2020	10.01.2 020	LAA- 106/20 19	B. SAMANTARAY	C.O.	COURT NO. 7	Order Dtd. 2020-01-09			(Se at No- 14)
48	3289/ 4 2020	10.01.2 020	WP (C) - 446/20 20	SESHADEV BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 14)
48	3290/ 5 2020	10.01.2 020	WP (C) - 28028/ 2019	B. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-09		WRIT BRANC H-3	(Se at No- 11)
48	3291/ 6 2020	10.01.2 020	RPFAM- 233/20	S.BISWAL	GENE RAL		Order Dtd. 2020-01-24		FIRST APPEA	(Se at

			16						L	No-1)
48	3292/2020	10.01.2020	WP (C) - 27549/2019	T. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-10			(Se at No-1)
48	3293/2020	10.01.2020	WP (C) - 27900/2019	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-10			(Se at No-1)
48	3294/2020	10.01.2020	CRLA-191/2017	S.BISWAL	GENERAL		Order Dtd. 2019-12-16		CRIMINAL APPEAL	(Se at No-2)
49	3295/2020	10.01.2020	WP (C) - 453/2020	P. L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-2)
49	3296/2020	10.01.2020	WP (C) - 18933/2019	TAPAN KUMAR NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-01-10			(Se at No-2)
49	3297/2020	10.01.2020	BLAPL-8748/2019	K.C.JENA	C.O.	COURT NO. 2	Order Dtd. 2019-12-16			(Se at No-2)
49	3298/2020	10.01.2020	WP (C) - 16016/2018	S.K. PARIDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-10		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
49	3299/2020	10.01.2020	WP (C) - 21240/2019	PRAVAKAR	C.O.	COURT NO. 9	Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)	(Se at No-114)
49	3300/2020	10.01.2020	RVWPET - 254/2019	H.K.MALLICK	GENERAL		Order Dtd. 2019-11-29			(Se at No-114)
49	3301/2020	10.01.2020	WP (C) - 28924/2019	S.N. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-09			(Se at No-114)
49	3302/2020	10.01.2020	OJC-2140/1	S.P.SAHOO	GENERAL		Order Dtd. 1994-08-09			(Se at

			992							No-114)
49	3303/8	2020	10.01.2020	CONTC-2418/2019	B.K. DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-09		(Se at No-114)
49	3304/9	2020	10.01.2020	WP (C) - 27661/2019	M/S.J.K.MI SHRA 2	C.O.	COURT NO. 24	Order Dtd. 2020-01-07		(Se at No-114)
50	3305/0	2020	10.01.2020	WP (C) - 20587/2019	S.C. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-06		(Se at No-114)
50	3306/1	2020	10.01.2020	SA-137/1980	S.MUDULI	GENERAL		Order Dtd. 1988-05-04		(Se at No-114)
50	3307/2	2020	10.01.2020	WP (C) - 28738/2019	A.K. NAYAK	C.O.		Order Dtd. 2020-01-09	WRIT BRANCH-3	(Se at No-33)
50	3308/3	2020	10.01.2020	BLAPL-5450/2019	KESHAB PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-01-02		(Se at No-33)
50	3309/4	2020	10.01.2020	BLAPL-5450/2019	S.R. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-02		(Se at No-33)
50	3310/5	2020	10.01.2020	BLAPL-9670/2019	S. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-01-09		(Se at No-33)
50	3311/6	2020	10.01.2020	CRLA-974/2019	A.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-09		(Se at No-33)
50	3312/7	2020	10.01.2020	BLAPL-10199/2019	D.K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2020-01-06		(Se at No-33)
50	3313/8	2020	10.01.2020	CRLA-575/2018	A.K. BUDHIA	C.O.	COURT NO. 5	Order Dtd. 2020-01-09	CRIMINAL APPEAL	(Se at No-5)

509	3314/2020	10.01.2020	WP (C) - 26292/2019	P. BASTIA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-09		WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
510	3315/2020	10.01.2020	WP (C) - 481/2020	PRAKASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-09			(Seat No-116)
511	3316/2020	10.01.2020	WP (C) - 27728/2019	A.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Seat No-116)
512	3317/2020	10.01.2020	ABLAPL - 18656/2019	T.R. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Seat No-116)
513	3318/2020	10.01.2020	WP (C) - 23360/2011	S.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-10			(Seat No-116)
514	3319/2020	10.01.2020	WP (C) - 27725/2019	A.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Seat No-116)
515	3320/2020	10.01.2020	WP (C) - 27720/2019	A.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Seat No-116)
516	3321/2020	10.01.2020	WP (C) - 27714/2019	A.K. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Seat No-116)
517	3322/2020	10.01.2020	WP (C) - 26491/2019	B.M. BHUYAN	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Seat No-116)
518	3323/2020	10.01.2020	WP (C) - 428/2020	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-10			(Seat No-116)

51	3324/ 9 2020	10.01.2 020	WP (C) - 26491/ 2019	P. KARAN	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 116)
52	3325/ 0 2020	10.01.2 020	WP (C) - 227/20 20	B. B. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 116)
52	3326/ 1 2020	10.01.2 020	CONTC- 1792/2 019	H. K. DASH	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 116)
52	3327/ 2 2020	10.01.2 020	CONTC- 1792/2 019	G. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 116)
52	3328/ 3 2020	10.01.2 020	ABLAPL - 18597/ 2019	S.C. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-07			(Se at No- 116)
52	3329/ 4 2020	10.01.2 020	WP (C) - 155/20 20	P. K. SINGH	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 116)
52	3330/ 5 2020	10.01.2 020	WP (C) - 58/202 0	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 116)
52	3331/ 6 2020	10.01.2 020	WP (C) - 8886/2 019	M. K. PANI	C.O.	COURT NO. 17	Order Dtd. 2020-01-06			(Se at No- 116)
52	3332/ 7 2020	10.01.2 020	WP (C) - 6021/2 007	J.K.MOHARA NA	GENE RAL		Order Dtd. 2019-08-26			(Se at No- 116)
52	3333/ 8 2020	10.01.2 020	WP (C) - 60/202 0	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 116)
52	3334/ 9 2020	10.01.2 020	WP (C) - 26498/ Y	M.K.MOHANT Y	GENE RAL		Order Dtd. 2020-01-07			(Se at)

			2019							No-116)
530	3335/2020	10.01.2020	CRLMP-19/2020	S.C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-10			(Se at No-116)
531	3336/2020	10.01.2020	WP (C) - 404/2020	SARADA NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-116)
532	3337/2020	10.01.2020	WP (C) - 25535/2019	P. KARAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2019-01-09			(Se at No-116)
533	3338/2020	10.01.2020	WP (C) - 28612/2019	P.K.MISHRA	GENERAL		Order Dtd. 2020-01-08			(Se at No-116)
534	3339/2020	10.01.2020	WP (C) - 13/2020	R.K. BISOI	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-116)
535	3340/2020	10.01.2020	WP (C) - 26535/2019	B. M. BHUYAN	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-116)
536	3341/2020	10.01.2020	WP (C) - 715/2012	R.R.DAS	GENERAL		Order Dtd. 2018-06-18	WRIT BRANCH-5		(Se at No-32)
537	3342/2020	10.01.2020	WP (C) - 28172/2019	J. KAR	C.O.	COURT NO. 22	Order Dtd. 2020-01-09	WRIT BRANCH-4		(Se at No-19)
538	3343/2020	10.01.2020	WP (C) - 28660/2019	G.C. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-19)
539	3344/2020	10.01.2020	WP (C) - 28677/2019	N. SEN	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-19)
540	3345/2020	10.01.2020	WP (C) - 28731/2019	P.K. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No-

										19)
54	3346/ 1 2020	10.01.2 020	WP (C) - 28654/ 2019	R. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 19)
54	3347/ 2 2020	10.01.2 020	WP (C) - 28661/ 2019	R.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 19)
54	3348/ 3 2020	10.01.2 020	WP (C) - 13916/ 2014	R.R.DAS	GENE RAL		Order Dtd. 2018-06-18		WRIT BRANC H-4	(Se at No- 27)
54	3349/ 4 2020	10.01.2 020	WP (C) - 28716/ 2019	TOFAN PRADHAN	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 27)
54	3350/ 5 2020	10.01.2 020	WP (C) - 28592/ 2019	M.N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 27)
54	3351/ 6 2020	10.01.2 020	WP (C) - 28288/ 2019	SARAT DASH	C.O.	COURT NO. 19	Order Dtd. 2020-01-09			(Se at No- 27)
54	3352/ 7 2020	10.01.2 020	WP (C) - 624/20 20	GAGAN ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-10		WRIT BRANC H-6	(Se at No- 36)
54	3353/ 8 2020	10.01.2 020	WP (C) - 28529/ 2019	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 36)
54	3354/ 9 2020	10.01.2 020	WP (C) - 28996/ 2019	M/S.RABIND RA KU.PATNAIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 36)
55	3355/ 0 2020	10.01.2 020	WP (C) - 29227/ 2019	D. K. MAHALIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 36)
55	3356/ 1 2020	10.01.2 020	WP (C) - 29389/ 2019	SUMANTA DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 36)
55	3357/ 2 2020	10.01.2 020	CONTC- 1785/2 015	C.R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Se at No- 36)
55	3358/ 3 2020	10.01.2 020	WP (C) - 29313/ 2019	PRASANJIT BEHERA	C.O.	COURT NO.	Order Dtd. 2020-01-09			(Se at No- 36)

			2019			22				No-36)
55	3359/4	2020	10.01.2020	WP (C) - 27042/2019	PRADEEP KUMAR PAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		(Se at No-36)
55	3360/5	2020	10.01.2020	WP (C) - 28423/2019	P. C. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		(Se at No-36)
55	3361/6	2020	10.01.2020	WP (C) - 28310/2019	N. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		(Se at No-36)
55	3362/7	2020	10.01.2020	WP (C) - 28537/2019	SARAT DASH	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		(Se at No-36)
55	3363/8	2020	10.01.2020	WP (C) - 56/2020	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		(Se at No-36)
55	3364/9	2020	10.01.2020	WP (C) - 28785/2019	B. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-01-08		(Se at No-36)
56	3365/0	2020	10.01.2020	WP (C) - 25786/2019	B. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-08		(Se at No-36)
56	3366/1	2020	10.01.2020	WP (C) - 54/2020	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		(Se at No-36)
56	3367/2	2020	10.01.2020	WP (C) - 7297/2018	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-01-09		(Se at No-36)
56	3368/3	2020	10.01.2020	WP (C) - 62/2020	N.K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		(Se at No-36)
56	3369/4	2020	10.01.2020	CMP-189/2018	S. N. SHARMA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09		(Se at No-36)
56	3370/5	2020	10.01.2020	WP (C) - 28602/2019	N.K. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-09	WRIT BRANCH-2	(Se at No-8)
56	3371/		10.01.2020	OJC-	S.K. JENA	GENE		Order Dtd.	WRIT	(Se

6	2020	020	4860/2000		RAL		2018-04-11		BRANCH-6	at No-25)
567	3372/2020	10.01.2020	WP (C) - 21149/2014	P. JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-10			(Se at No-25)
568	3373/2020	10.01.2020	WP (C) - 21149/2014	N.K. SATAPATHY	C.O.	COURT NO. 22	Order Dtd. 2020-01-10			(Se at No-25)
569	3374/2020	10.01.2020	WP (C) - 18589/2017	R.R.DAS	GENERAL		Order Dtd. 2018-06-18		WRIT BRANCH-11	(Se at No-66)
570	3375/2020	10.01.2020	CONTC-1270/2015	R.K.BEHERA	GENERAL		Order Dtd. 2020-01-02		CONTE MPT	(Se at No-5)
571	3376/2020	10.01.2020	CRLMP-1230/2019	S.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-01-07			(Se at No-5)
572	3377/2020	10.01.2020	BLAPL-4856/2019	P.C.CHHINC HANI	GENERAL		Order Dtd. 2019-08-21			(Se at No-5)
573	3378/2020	10.01.2020	BLAPL-5380/2019	JYOSTNARAN I RATH	GENERAL		Order Dtd. 2019-08-19			(Se at No-5)
574	3379/2020	10.01.2020	RSA-243/2013	M.K.MOHANT Y	GENERAL		Order Dtd. 2019-10-24			(Se at No-5)
575	3380/2020	10.01.2020	WA-213/2010	K.N. SAHOO	GENERAL		Order Dtd. 2019-04-08		M.J.C .	(Se at No-1)
576	3381/2020	10.01.2020	TRP (C) - 57/2010	K.N. SAHOO	GENERAL		Order Dtd. 2011-08-25		M.J.C .	(Se at No-6)
577	3382/2020	10.01.2020	WP (C) - 27136/2019	GYANA RANJAN NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-01-06			(Se at No-6)
578	3383/2020	10.01.2020	WP (C) - 22702/2011	R.P.MOHAPA TRA	GENERAL		Order Dtd. 2019-08-16			(Se at No-6)

57	3384/ 9 2020	10.01.2 020	WP (C) - 22030/ 2019	P.R.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2019-12-04			(Se at No- 6)
58	3385/ 0 2020	10.01.2 020	WP (C) - 21862/ 2019	B.K.DALEI	GENE RAL		Order Dtd. 2019-11-20			(Se at No- 6)
58	3386/ 1 2020	10.01.2 020	ABLAPL - 18897/ 2019	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No- 6)